

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 49 of 2020

In the matter of:

Bank of India

....Appellant

Vs.

IRIS Electro Optics Pvt. Ltd. & Ors.

....Respondents

Present:

Appellant: Mr. Harshit Garg, Advocate.

**Respondents: Mr. Siddharth Jain, Advocate for R-1 & 2.
Mr. T. N. Durga Prasad, Advocate for R-3.**

ORDER

12.02.2020: Service is complete. Learned counsel for the respondents seek and are allowed to file reply affidavit within ten days.

Post the matter 'for orders' on **27th February, 2020.**

**[Justice Bansi Lal Bhat]
Member (Judicial)**

**[V. P. Singh]
Member (Technical)**

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